

existing delegation of powers, having responsibilities of the organisation,

1. Shri M. Panchappa, (Chairman)  
Additional Secretary,  
DAE.
2. Shri Y. V. Pai, Representative  
Joint Secretary, of Department  
DAE. of Atomic  
Energy.
3. Two representatives  
of BARC (To be no-  
minated) by the Direc-  
tor, BARC)

3. The Committee will address itself to the task with a full awareness of the fact that administration is not an end in itself and that in an organisation like Department of Atomic Energy the soundness and efficacy of an administrative tool, procedure or method will be judged by the extent to which it serves to further the scientific and technological effort of the Department.

#### Lock-out in Mohini Mills

\*210. SHRI NARAYAN CHOUBEY:  
Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the management of the Mohini Mills has declared a lock-out at its factory at Belghoria;

(b) whether the West Bengal State Government has recommended the take-over of the mills by the Centre; and

(c) if the answer to parts (a) and (b) be in affirmative; the details and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c) The management of the Mohini Mills Ltd., Belgharia declared a lock-out in their mills w.e.f. 28-2-80. The management could not make payments to the workers due to financial

regard to the special nature of the the following committee is set up:

4. Dr. M. R. Srinivasan, Power Project  
Director, PPED. Engineering Di-  
vision.
5. Shri N. Srinivasan, Reactor Re-  
search Centre,  
Project Director. RRC.
6. Shri K. Kuppusamy, (Secretary)  
FAO, MAPP.

stringency, which led to agitation by the workers and lock-out was declared as a security measure. No proposal for its take-over by the Central Government has been received from the Government of West Bengal. The State Government had, however, proposed in January, 1978 for the appointment of an Investigation Committee under the Industries (D&R) Act, 1951 to go into the affairs of the mills. An Investigation Committee was appointed on 11th May, 1978, but the Company obtained an injunction from Calcutta High Court in August, 1978 against the investigation. The matter is still pending before the Court.

#### Study of Domestic Market Situation in regard to Writing and Printing Paper

\*211. SHRI SAMAR MUKHERJEE:  
Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have made any study of the domestic market situation in regard to the writing and printing paper; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) & (b) Yes, Sir, Government had set up a Working Group on the Paper & Paper Board Industry, in May, 1978 to go into all the important aspects and basic issues relating to the

Industry. The terms of reference of the Working Group included the following:—

(i) Formulation of estimates of overall requirements and likely demand for cultural papers and to suggest a policy framework for achievement of targets;

(ii) examination of the present pattern of pricing and distribution policy of the paper industry, and to suggest an appropriate policy framework in this regard.

The Working Group had submitted its report in 1979. This is under examination by the Planning Commission.

#### Resentment on Import of Paper

\*212. SHRI JANARDHANA POOJARY: Will the Minister of INDUSTRY be pleased to state:

(a) whether private sector paper industry has resented the proposal for the import of paper to the tune of 50,000 tonnes; and

(b) if so, the reaction of Government to it?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) No, Sir.

(b) Does not arise.

#### Unauthorised constructions in Delhi

\*213. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there are more than 16,000 unauthorised constructions in the Capital; and

(b) the steps contemplated by Government to discourage fresh encroachments on private and public land and whether Government propose to

consider the question of making such constructions a cognizable offence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The matter is under examination.

#### हथकरघा बुनकर

214. श्री मूलचन्द डागा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि देश में हथकरघा बुनकरों की कुल संख्या कितनी है और उनमें से कितने सहकारी समितियों के सदस्य हैं।

उद्योग मंत्रालय में राज्य मंत्री (श्री चरणजीत चानना) : सरकार के पास हथकरघा बुनकरों की संख्या के कोई आंकड़े नहीं हैं। तथापि 31 मार्च, 1979 को देश में हथकरघा की कुल संख्या 38.91 लाख थी। जिसमें से 12.68 लाख हथकरघे सहकारी समितियों के अन्तर्गत ले लिये गये थे।

#### Fair Price structure for Sugar Industry

\*215. SHRI K. LAKKAPPA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Bureau of Industrial Costs is considering a fair price structure for the sugar industry; and

(b) if so, by what time the Bureau is likely to give its reports?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) This matter is under discussion between the Ministry of Agriculture, Department of Food and the Bureau of Industrial Costs and Prices.